

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.4212
TO BE ANSWERED ON 11-08-2016

Excreta Management System

4212. SHRI C. MAHENDRAN:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the country has efficient excreta management system;
- (b) if so, the details thereof;
- (c) whether discharge of fecal wastes into rivers/streams/other places are common in the country and if so, the details thereof;
- (d) whether cases are registered in this regard; and
- (e) if so, the details thereof during each of the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (e) The Swachh Bharat Mission (Gramin)[SBM-G] has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. The scheme aims at addressing the problem of open defecation by creating a mindset against this practice and focusing at behavior change to construct toilets. Incentives are also provided (Rs. 12000 per individual toilet) for construction and use of toilets. The toilets to be constructed are to ensure safe disposal of human excreta so that it does not pollute soil/water or air. The States are free to choose any technology that ensures safe disposal. The term Open Defecation Free (ODF) has been defined that incorporates component of safe disposal of human excreta. The term safe means no contamination of surface soil, ground water or surface water; excreta inaccessible to flies or animals; no handling of fresh excreta; and freedom from odour and unsightly condition. States are to strive for achieving ODF status and guidelines for verification of ODF status have also been issued.
